

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 19

C.P. (IB)/94(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **RELIANCE COMMERCIAL FINANCE LIMITED**
V/s PIFINITI MOVIES PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Siddha Pamecha a/w Ranveer Chapekar i/b Thodkar Law for the Petitioner is present.

Ld. Counsel for the Corporate Debtor informs that they are facing certain technical difficulty in uploading the Reply. They are directed to contact the Registry with the Precipee. Registry is directed to sort it out. However, the Reply has already been served to the Financial Creditor. List this matter on Board on **25.04.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh